

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI WASEEM AHMED, AM  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं. / ITA No.1749/PUN/2016  
निर्धारण वर्ष / Assessment Year : 2010-11

Vaidyanath Urban Co-op Bank Ltd.,  
Parali, Dist. Beed.

.....अपीलार्थी / Appellant

PAN : AAAAV0305N.

बनाम / V/s.

The Asst. Commissioner of Income Tax,  
Circle – 3, Aurangabad.

.....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed).

Revenue by : Shri Sudhendu Das.

सुनवाई की तारीख / Date of Hearing : 29.01.2021  
घोषणा की तारीख / Date of Pronouncement : 29.01.2021

**आदेश / ORDER**

**PER BENCH :**

The appeal filed by the assessee is directed against the order of the Id. Commissioner of Income Tax (Appeals) – 2, Auragabbad dated 07.06.2016 for the Assessment Year 2010-11.

2. Before us, the appellant filed a letter dt.28.01.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020 and the said application is in process and is waiting for acceptance of the same. The assessee did not get Form 3 from the Respondent. The assessee is ready to

withdraw the appeal under the circumstances if a conditional order is passed to that effect.

3. The ld. DR has no objection in case the assessee wishes to withdraw the appeal.

4. In view of the request made by the assessee, we permit the assessee to withdraw the appeal. However, if the Respondent Department disapproves the application of the assessee filed under Vivad se Vishwas Scheme, the assessee is at liberty to file an application to restore the appeal before this Tribunal.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on this 29<sup>th</sup> day of January, 2021.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
**न्यायिक सदस्य/JUDICIAL MEMBER**

**Sd/-**  
**(WASEEM AHMED)**  
**लेखा सदस्य/ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 29<sup>th</sup> January, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Aurangabad.
4. The Pr.CIT-2, Aurangabad.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.